भोरिएन्टल इंश्वोरेंस कम्पनी की व्यक्तिगत दुर्घटना बीमा योजना का कार्यान्त्रय

4251 श्री राम रतन राम: क्या विक्त मंत्री यह बताने की कृपा करेंगे कि:

- (क) वया उत्तर प्रदेश सरकार ने प्रयने दिनांक 25 जनवरी, 1992 के पत्न द्वारा धोरियंटल इंक्योरेंस कम्पनी लिमिटेड द्वारा कमजोर वर्गों के लिये शुरू की गई व्यक्तिगत दुर्घटना बीमा योजना के कार्यान्वयन में फंट्ड स्वर पर पेश ग्रा रही किंडनाईयों के संबंध में तीन संशोधनों का प्रस्ताव किया था; भीर
- (ख) यदि हो, तो सरकार द्वारा इस संबंध में क्या कार्यवाही की जा रही है ?

विस मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) ः (क) जी, हां । उत्तर प्रदेश सरकार अपने दिवांक 22 ने जनवरी, 1992 के पत्न के माध्यत्र से के परिवारों लिये व्यक्तिगत **दु**र्घटना बीमा सामाजिक सुरक्षा योजना संशोधन प्रस्ताव किया करने कर था ।

(ख) निर्धन परिवारों के लिये व्यक्तिगत दुर्घटना बीमा सामाजिक सुरक्षा योजना की संपूर्ण समीक्षा की जा रही है तथा इस समीक्षा के दौरान उत्तर प्रदेश सरकार सहित विभिन्न राज्य सरकारों से प्राप्त सुझावों पर विचार किया जायेगा ।

Exim Bank Scheme for development of vendors

- 4252. SHRI KAMAL MORARKA; Will the Minister of FINANCE be pleased to state;
- (a) whether it is a fact that Exim Bank has introduced a new Scheme for *the* development of vendors;

- (b) if so, what is the criteria fixed for qualifying for the Scheme; and
- (c) what is the extent to which the loans would be provided for the develop ment of vendors?

to Questions

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH); (a) Yes, Sir. The Export Import-Bank of India (EXIM BANK) has introduced a new lending programme under which finance is provided for ven-dor development for exports.

- (b) Expert/trading houses and manufacturer-exporters with satisfactory track record and strategic plan for vendors development for exports are eligible to seek finance under the programme.
- (c) Rupee term loans are provided to eligible exporters for;
 - (i) Procurement of Plant and Machinery;
 - (ii) Acquisition of toolings, Jigs, Moulds, and other rniscsilaneous equip ment;
 - (iii) Core working capital assistance to Vendors; and
 - (iv) Vendors Development and train, ing and technology transfer.

The quantum of finance is needbasod.

Introduction of lagislation on consignment tax

- 4253. SHRI VITHALBHAI M. PATEL; Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that during the Chief Ministers' Conference held on the 9th and 10th February, 1989, there was consensus to enact a new legislation of Consignment tax;
- (b) whether Government decided to introduce a bill in this regard;
- (c) if so, whether the Central Government have not taken any action so far in this regard resulting in serious leakage of sales tax revenue in some of the States and